

**HIGH COURT OF SIKKIM
GANGTOK**

No. 20/HCS

Date: 22/06/2023

N-O-T-I-F-I-C-A-T-I-O-N

In partial supersession of Notification No.15/HCS dated 31.05.2017, the Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to re-constitute the State Court Management Systems Committee as under: -

- | | | |
|-----|---|-------------|
| 01. | Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | Chairperson |
| 02. | Director, Sikkim Judicial Academy | Member |
| 03. | Registrar(Judicial Service), High Court of
Sikkim | Member |
| 04. | Central Project Coordinator, High Court of
Sikkim | Member |
| 05. | Principal Chief Engineer-cum-Secretary,
Buildings & Housing Department, Government
of Sikkim, Gangtok | Member |
| 06. | State Information Officer, NIC, Gangtok | Member |

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.: V (230) Contd. / HCS 2833-946

Date: 22/06/2023

Copy to:

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Director, Sikkim Judicial Academy.
5. Registrar(Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Principal Chief Engineer-cum-Secretary, Buildings & Housing Department, Government of Sikkim, Gangtok.
8. State Information Officer, NIC, Gangtok.
9. Mr. Vivek Saxena, Member Secretary, National Court Management Systems Committee, New Delhi.
10. All District & Sessions Judges.
11. All Chief Judicial Magistrates-cum-Civil Judges(SD).
12. All Civil Judges(JD)-cum-Judicial Magistrates.
13. All Section In-charge, High Court of Sikkim.
14. The Computer Cell, High Court of Sikkim.
15. Notice Board.
16. Guard file &
17. File.


22-6-23
Registrar